

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Kolkata Circuit Bench)

Appeal No. 7 of 2013 &  
Appeal No. 217 of 2012

Dated : 1<sup>st</sup> August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

DPSC Ltd. ...Appellant(s)

Versus

West Bengal Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s): Mr. Buddy A. Ranganadhan  
Mr. Debnath Ghosh  
Mr. Subir Kumar  
Mr. Shounak Mitra

Counsel for the Respondent(s): Mr. Pratik Dhar  
Mr. C.K. Rai

**ORDER**

We have heard the Learned Counsel for the parties.

Post the matter for further hearing tomorrow i.e. on 02.08.2013 at

Kolkata Circuit Bench.

(Rakesh Nath)  
Technical Member  
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(Justice M. Karpaga Vinayagam)  
Chairperson